

ITEM NO.11

Court 6 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 249/2021

MONICCA AGARWAAL

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 30-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Ms. Monicca Agarwaal, in-person

For Respondent(s) Mr. Tushar Mehta, Ld. S.G.  
Mr. K.M. Nataraj, Ld. ASG  
Mr. Uday Khanna, Adv.  
Ms. Swati Ghildiyal, Adv.  
Mr. B.K. Satija, Adv.  
Mr. Rajat Nair, Adv.  
Mr. B.V. Balaram Das, AOR

Mr. Tushar Mehta, Ld. SG  
Ms. Garima Prasad, sr. Adv.AAG  
Mr. Rajeev Kumar Dubey, Adv.  
Mr. Ashiwan Mishra, Adv.  
Mr. Kamendra Mishra, AOR

Mr. B.K. Satija, AAG/AOR

UPON hearing the counsel the Court made the following  
O R D E R

At the request of learned Solicitor General  
in order to enable him to move an appropriate  
application to implead some parties, list on  
04.10.2021.

If the application is in order, list the same  
along with the main petition.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)